

establish with Polish collaboration, facilities in the Heavy Machine Building Plant at Ranchi and the Coal Mining Machinery Plant at Durgapur for the manufacture of coal preparation plants, including washeries and ore beneficiation plants. Details of capital costs and equipment to be produced are yet to be worked out.

#### Export of Jute Goods

\*291. { Shri Indrajit Gupta:  
Shri D. C. Sharma:

Will the Minister of **International Trade** be pleased to refer to the reply given to Starred Question No. 800 on the 20th September, 1963 and state:

(a) whether consideration of the Srivastava Committee's report on export of Jute goods has since been completed by Government; and

(b) Government's decisions with regard to various recommendations of the Committee?

**The Minister of International Trade (Shri Manubhai Shah):** (a) and (b). The Report is still under consideration.

#### Metric Weights and Measures

\*293. **Shri Hari Vishnu Kamath:** Will the Minister of **International Trade** be pleased to state:

(a) whether Government are aware that there has been considerable profiteering in the supply of metric weights and measures to traders and merchants; and

(b) if so, the steps taken by Government to prevent the same and to bring the offenders to book?

**The Minister of International Trade (Shri Manubhai Shah):** (a) Considering that Metric Weights and Measures are made to exacting specifications which guarantee accuracy and durability, the prices prevailing are generally reasonable;

(b) Supply being adequate, there is no control over prices but manufacturers and dealers in weights and measures are licensed by State Government.

#### Display of Retail Prices

\*294. **Dr. L. M. Singhvi:** Will the Minister of **International Trade** be pleased to state:

(a) whether Government had launched a countrywide campaign for publicising the requirement of displaying retail prices before proceeding against traders; and

(b) if so, whether Government are aware of any cases, particularly in Rajasthan, Punjab, Delhi and Maharashtra in which the authorities harassed the traders on mere technical deficiencies in displaying retail prices?

**The Minister of International Trade (Shri Manubhai Shah):** (a) and (b). The information is being collected and will be laid on the Table of the House.

#### Code of Conduct for Exporters

\*295. { Shri Bishanchander Seth:  
Shri B. P. Yadava:  
Shri Dhaon:

Will the Minister of **International Trade** be pleased to state:

(a) whether the code of conduct formulated to guide exporters and manufacturers of goods for export has been circulated to the trade organisations and allied bodies for their suggestions; and

(b) if so, whether they have accepted this code or have suggested certain modifications?

**The Minister of International Trade (Shri Manubhai Shah):** (a) Yes, Sir. A draft code of conduct was circulated to all Export Promotion Councils, Commodity Boards, the Federation of Indian Chambers of Commerce and Industry and other leading trade organisations for their comments.